

**HIGH COURT OF DELHI AT NEW DELHI**

No. 673 /Genl./DHC

Dated: 20/8/17

**CIRCULAR**

It has been noticed that despite this Court's circulars No.480/Genl./DHC dated 20.07.2016 and No.557/Genl./DHC dated 8.09.2015, several cars of Advocates, staff and litigants and others with manual transmission are being parked on the ground level (floor) as well as entry and exit area of the Underground Multilevel Car Parking, which is meant for parking of automatic vehicles and vehicles of differently abled persons only resulting in least availability of parking space for the automated cars and vehicles.

Parking of the manually transmitted vehicles by the Advocates, staff and litigants and others on the ground floor of the Underground Multilevel Car Parking and improper parking of vehicles thereby leaving least space available for parking of automatic vehicles has also been taken note of by the Hon'ble Court in *W.P.(C) No.7718/2015* titled "*Pankaj Yadav Vs. Union of India & Anr*".

In view of the observations of this Court in the aforesaid writ petition, it is once again impressed upon all the users of the automated Underground Multilevel Car Parking of this Court having cars with manual transmission (except the users of automated vehicles and the specially differently persons) not to park their vehicles at the ground level (floor). The users of the vehicles permitted to park on the surface level should also park their vehicles in the designated slots so as to facilitate unhindered ingress and egress of the vehicles from the abovementioned car parking.

*sd/-*  
(Ramesh Chand)  
Registrar (Genl.-Admn.)  
For Registrar General

Copy forwarded for information and necessary action to: -

Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice	With the request to kindly bring the contents of the above Notice to the knowledge of the officials working under their supervision. AO(J)/IT is further requested to upload this Circular on the Website of this Court
DR-cum-PA to the Registrar General	
All Registrars, OSD(s) Joint Registrars, Deputy Registrars, Assistant Registrars	
All AOJs, Court Masters, Private Secretaries and Branch Incharge(s).	
Registrar (Listing)	With the request to publish the circular in the cause list for two weeks.
The President/Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.	With the request to kindly ensure adherence of the contents of the Circular by the members of the Bar.
Assistant Engineer (Civil) and Assistant Engineer (Elect.) PWD, Delhi High Court	
CMO Incharge, Delhi High Court Medical and Health Centre.	
ACP Security, DHC	
Parking Head Underground Automated Multilevel Car Parking.	

*Krishan K. Sharma*  
(Krishan K. Sharma)  
Joint Registrar (Genl.)  
For Registrar General